

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Santosh Kumar Singh
CCJ cum Addl. Rent Controller
CIVIL CAUSE LIST DATED 18-09-2020 Total Cases:20

S.No	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX		1727/17	AJAY SHARMA Vs. JAI PARKASH JAIN
2	RC ARC		777/17	TRUST MANDIR SHRI RAM CHANDERJI (REGD) Vs. KUMARI GAYATRI TRIPATHI
3	RC ARC		254/18	PRAJAPITA BRAHMA KUMARIS ISHWARIYA VISHWA VIDYALAYA Vs. SUNIL JAIN
4	EX		878/18	DELHI PRANTHYA BAIGHAR MANDIR PRABANDHAK COMMITTEE (REGD) Vs. KANHAYA LAL CHUNNI LAL
5	RC ARC		588/18	ARSH SAHITYA PRACHAR Vs. SURAJ CANDLE WORKS
6	EX		2282/18	RAM AVTAR Vs. FATIMA
7	RC ARC		71/19	JAINSHIKSHA Vs. PADAM CHAND
8	EX		276/19	KAVITA CHHAHRA Vs. MAHINDER PAL SINGH
9	EX		317/19	KHATOON BEGUM Vs. AISHA
10	EX		1484/19	ASHOK KUMAR Vs. BABU LAL
11	EX		2273/19	GIAN CHAND Vs. SHIV LAL
12	EX		40/20	DALJIT SINGH Vs. IQBAL AHMED
13	EX		552/20	HAMMAD AHMED Vs. AYESHA ZAIN
14	EX		791/20	ANITA BAJAJ Vs. NORTH DELHI MUNICIPAL CORPORATION
Misc. Arguments				
15	RC ARC		813/18	RAJESH JAN Vs. RAM DHARI
16	RC ARC		4/19	ARUN DAWAR Vs. RAMA ARORA
17	RC ARC		190/19	SYED AJJAZ AHMED Vs. NADEEM ANSARI
18	RC ARC		504/19	IQBAL SINGH Vs. V.K. TANDON
Order				
19	RC ARC		661/18	RAVI KIRAN JAIN Vs. JAI BHAGWAN SHARMA
Consideration				
20	EX		766/20	ARJAN SINGH Vs. IMPERIAL SHOES CO

10:30 to
12:30

Tst

Services